

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1388  
ANSWERED ON:14.07.2009  
AWARDING OF PROEJCT TO DEVELOPERS  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to decide at the time of awarding a project issues relating to the nature of the contract, Build Operate Transfer and annuity;
- (b) if so, the reasons therefor;
- (c) the steps taken by the Government to meet the target of building 20 kilometre of highways every day in the absence of an annuity model; and
- (d) if so, the details thereof and steps taken in this regard?

**Answer**

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (b): In accordance with the comprehensive policy on alternative modes of delivery of highways as already approved by the Government, construction of projects under National Highways Development Project (NHDP) Phase III and onwards is undertaken on Public Private Partnership (PPP) basis in Build, Operate & Transfer (BOT) Toll mode. In case the response is not adequate the project is undertaken on BOT (Annuity) mode.

(c) to (d): National Highways Authority of India (NHAI) has undertaken formulation of Work Plan for 2009-10 which includes invitation of bids for various projects under NHDP on Public Private Partnership (PPP) basis, as per the following details:

S.No.	NHDP Phase	Number of Projects	Total Length (in km.)	Approximate Cost (In Rs. crore)
1.	II	7	325.19	10,347
2.	III	23	2059.32	21,298
3.	V	7	1146	10,006
4.	VII	1	22.12	680
	Total	38	3553.63	42,331